

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/834/IB/2020 IN CA/1/2017
NAME OF PETITIONER : Siemens Financial Services Pvt Ltd
NAME OF RESPONDENT : V Mahesh (IRP) of M/S Vasan Health Care Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016

ORDER

The Petitioner is represented by Ld. Counsel Mr. Vipin Warrior and the Respondent/IRP is represented by Ld. Counsel Ms. Elambarathi through video conferencing mode.

At request, this matter stands adjourned to **23.08.2021**.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**